## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 716/(MAH)/2017 RA- No. 01/2017 & IA No.55/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES:

Ajitnath Steels Pvt.Ltd.

V/s

Ellora Paper Mills Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. NISHTHA SIKRORIA (ADVOCATE) NISHING
RESPONDENT!.

FINANCIAL CREDITOR.

2. Vasant R. Kadaro Advocate Jos RAPphicant.

BB & Co.

## <u>ORDER</u>

## RA-No. 01/2017 & IA No. 55/2017 in CP 716/I&BP/NCLT/MB/MAH/2017

Petitioner's Counsel as well as the Counsel for Corporate Debtor are present.

On the memo for withdrawal filed by the Petitioner's Counsel, RA 01/17 and IA 55/17 are hereby **dismissed** as withdrawn.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)